

JUDICIAL ACADEMY, ASSAM & NEJOTI

In association with C-DAC, Kolkata

(Training Programme on "Cyber Crime Related Capacity Development")

DAY 1

28.11.2015 (Saturday)

09.00 AM - 09:15 AM	REGISTRATION	
09:15 AM - 09:45 AM	WELCOME ADDRESS BY Mr. R. A. Tapadar, Joint Director (officiating) Judicial Academy, Assam PROGRAMEE OVERVIEW BY Dr. Amit Chaudhuri, Group Head, ICT & Services, CDAC-Kolkata ADDRESS BY Prof. Sukumar Nandi, IIT Guwahati INAUGURAL ADDRESS BY Hon'ble Mr. Justice(Retd.) A.C Upadhyay, Director, Judicial Academy VOTE OF THANKS BY Mr. B. K. Nath. Deputy Registrar (G & C), Gauhati High Court.	
09:45 AM - 10:15 AM	TEA BREAK & PHOTO SESSION	
TIME	TOPIC	RESOURCE PERSON/ CO-ORDINATED BY:
10:15 AM - 11:00 AM	Emerging Cyber Crimes & Threats in Cyberspace	CDAC Kolkata
11:00 AM - 12:00 PM	Crimes in Cyberspace	CDAC Kolkata
12:00 PM - 12:15 PM	TEA BREAK	
12:00 AM - 01:15 PM	Digital Evidence & Cyber Forensics	CDAC Kolkata
01.15 PM - 02.00 PM	LUNCH BREAK	
02.00 PM - 03.15 PM	Overview of Mobile Forensics	CDAC Kolkata
03.15 PM - 03.30 PM	TEA BREAK	
03:30 PM - 04:30 PM	Overview of Mobile Forensics (Contd.)	CDAC Kolkata

DAY 2

29.11.2015 (Sunday)

TIME	TOPIC	RESOURCE PERSON/ CO-ORDINATED BY:
09.30 AM - 10.45 AM	Technical and Legal Challenges in Cyberspace	CDAC Kolkata
10.45 AM - 11.15 AM	TEA BREAK	
11.15 AM - 12.30 PM	Appreciation of Electronic Evidence	Shri. Bivas Chatterjee, Advocate, High Court of Calcutta
12.30 PM - 01.30 PM	LUNCH BREAK	
01.30 PM - 03.30 PM	IT Law and Digital Evidence	Shri. Bivas Chatterjee, Advocate, High Court of Calcutta
03.30 PM - 03:45 PM	CONCLUDING SESSION FOLLOWED BY TEA	

***** XX*****